

(iii) Memorandum of Understanding between the Government of India (Ministry of Communications and Information Technology, Department of Telecommunications) and the Bharat Broadband Network Limited (BBNL), for the year 2020-21.

[Placed in Library. *See* No. LT-3570/17/21]

Reports and Accounts for various years of various Universities, Centre, Organisation and Councils and related papers

SHRI V. MURALEEDHARAN: Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 32 of the Nalanda University Act, 2010:—

- (a) Annual Report of the Nalanda University, Rajgir, Bihar, for the year 2018-19.
- (b) Annual Accounts of the Nalanda University, Rajgir, Bihar, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. *See* No. LT-3831/17/21]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the India Centre for Migration, New Delhi, for the years 2016-17 and 2017-18.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. LT-3937/17/21]

- (ii) (a) Annual Report and Accounts of the Research and Information System for Developing Countries (RIS), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. LT-3936/17/21]

- (iii) (a) Annual Report of the Indian Council of World Affairs (ICWA), New Delhi, for the year 2019-20.
- (b) Annual Accounts of the Indian Council of World Affairs (ICWA), New Delhi, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-3935/17/21]

Annual Report and Accounts (2019-20) of NCW, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my senior colleague, Sushri Debasree Chaudhuri, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:—

- (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. LT-4090/17/21]

REPORT OF THE COMMITTEE ON PETITIONS

SHRI PRASANNA ACHARYA (Odisha): Sir, I present the Hundred and Fifty-Eighth Report (in English and Hindi) of the Committee on Petitions on the petition praying for streamlining the Corporate Social Responsibility (CSR) activities undertaken by Public Sector Undertakings (PSUs) and Multi National Companies (MNCs) in the country.
